infrastructure in all village and block panchayats and for conducting sports competitions at blocks, districts, States and national level of the country. The Eleventh Five Year Plan outlay for this scheme is Rs.1500 crore. The scheme envisage to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10% (and the coverage will be 20% in the case of special category States including North Eastern States). The scheme is implemented through the State Governments/UTs. administrations. An amount of Rs.8.89 crore was sanctioned to Uttarakhand State for creating basic sports infrastructure in 750 village panchayats and 10 block panchayats during 2008-09. Out of the sanctioned amount, Rs.4.45 crore had been released towards first installment. School's playgrounds are mostly identified for PYKKA centres. Further, for conducting competition in 95 blocks and 13 districts during 2009-10, an amount of Rs.1.03 crore, out of admissible grant of Rs.1.38 crore, has so far been released to Uttarakhand State.

Developing sports villages in rural areas

2454. SHRI MOHD. ALI KHAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has any proposal to develop sports villages especially in rural areas;
 - (b) if so, the complete details thereof; and
 - (c) if not, by when such a proposal will come into effect in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (c) Government of India introduced a centrally sponsored scheme entitled 'Panchayat Yuva Krida Khel Abhiyan', in 2008-09, for creation of basic sports infrastructure in all village and block panchayats and for conducting sports competitions at blocks, districts, States and national level of the country. The Eleventh Five Year Plan outlay for this scheme is Rs.1500 crore. The scheme envisage to cover around 2.50 lakh village panchayats and 6,400 block panchayats (including their equivalent units) in a phased manner over a period of 10 years at an annual coverage of 10% (and the coverage will be 20% in the case of special category States including North Eastern States). The scheme is implemented through the State Governments/UTs. administrations. An amount of Rs.25.98 crore was, so, far, sanctioned/released to Government of Andhra Pradesh during 2008-09 and 2009-10 for creating basic sports infrastructure in 2190 village panchayats and 113 block panchayats there. Further, for conducting competition in 296 blocks and 22 districts and for State level competition during 2009-10, admissible grant to the State is Rs.3.55 crore against which Rs.0.95 crore has already been released.

Physical education as a subject in schools

2455. SHRI T.K. RANGARAJAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Ministry could think of making physical education as one of the compulsory subjects in schools, with a view to giving more importance to sports;
- (b) the number of sports schools now functioning in India and how many of them are getting Central Government funding;
 - (c) the number of sports schools available exclusively to train women sportspersons; and
- (d) if not, whether Government has proposal to establish sports schools exclusively for women?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Both New Education Policy 1986 and the National Curriculum Framework 2005 provide that Sports and Physical education are an integral part of the learning process and are necessary for overall development of learners.

(b) to (d) Sports is a State subject and as such no centralized All India database is maintained by the Ministry on the number of sports schools in the country. However, there are two institutions, *viz.* Lakshmibai National University of Physical Education (LNUPE), Gwalior and Netaji Subhash National Institute of Sports (NS, NIS), Patiala, which are imparting physical education and sports education at graduate and post graduate levels in addition to conducting diploma and certificate courses. These institutes are having branches in other parts of the country and are fully funded by the Government of India and cater to both men and women.

Co-ordination for Commonwealth Games

2456. SHRI SABIR ALI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that there has been lack of proper coordination in making preparations for the Commonwealth Games, 2010;
- (b) if so, the details in this regard and who are responsible for lack of coordination and delays in preparations;
- (c) what were the original targets and what are the revised targets for preparations, item-wise and year-wise; and
- (d) what special efforts are being made to expedite the works and complete the same at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) No., Sir.

- (b) Does not arise.
- (c) The list of various sports competition venues with details of original targets and revised target of completion is given in Statement (See below).